

ORISSA HIGH COURT, CUTTACK.

TENDER NOTICE

Sealed Quotations on Plain Paper are invited from the intending parties/firms having sound Technical Expertise for Preparation of Biometric Identity Cards for the Officers, Staff & Security Personnel working in the Establishment of Orissa High Court, Cuttack, so as to reach the undersigned on or before latest by **4P.M, 12.04.2010**, enclosing copy of VAT clearance Certificate on Form No. VAT-612. The Authority reserves the right to reject/accept any or all the Quotations without assigning any reason thereof and the Quotations received after the stipulated time & date shall summarily be rejected. The sealed Quotations shall be opened before the Registrar (Judicial) after the due time of receipt of Quotations in presence of the bidders or their authorised agents if they so like.


Assistant Registrar (Admn),

ORISSA HIGH COURT, CUTTACK.

Memo No 2044(7) Admn. IX-2/1996, Dated 11/03/2010

Copy forwarded to:

1. Orissa High Court Notice Board,
2. Orissa High Court Web page through I/C NIC High Court ~~Website~~,
3. M/S Santosh Studio, Banka Bazar, Cuttack,
4. N I I T (ELS), 610, Sahid Nagar, Bhubaneswar,
5. Orissa Information Technology Pvt. Ltd., A/64, Sahid Nagar, Bhubaneswar,
6. Orissa Software Technology Pvt. Ltd., 3rd Floor, Bharatia Tower, Cuttack,
7. Orissa Computer Application Centre (OCAC), Bhubaneswar.


Assistant Registrar (Admn.)

ORISSA HIGH COURT, CUTTACK.